

ITEM NO.128

COURT NO.12

SECTION II

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Criminal Appeal No(s).1399/2015

PRATIMA LAXMI

Appellant(s)

VERSUS

THE STATE OF UTTAR PRADESH & ORS.

Respondent(s)

Date : 30-10-2025 This appeal was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE AHSANUDDIN AMANULLAH
HON'BLE MR. JUSTICE SATISH CHANDRA SHARMA

For Appellant(s) Mr. Praveen Swarup, AOR
Mr. Ameet Siingh, Adv.
Mr. Praveen Swarup, Adv.
Mr. Ankit Ambasta, Adv.
Ms. Pareena Swarup, Adv.
Ms. Ritu Bala, Adv.
Ms. Ashu Tomar, Adv.
Mr. Rohit Swarup, Adv.

For Respondent(s) Mr. Shaurya Sahay, AOR

Mr. Shantanu Krishna, AOR
Ms. Vaishnavi Srivastava, Adv.
Mr. Vivek Kushwaha, Adv.
Mr. Ankit Mishra, Adv.

UPON hearing the counsel the Court made the following
O R D E R

As prayed for by learned counsel for the respondents, the
matter be listed on 12.11.2025.

(SAPNA BISHT)
COURT MASTER (SH)

(ANJALI PANWAR)
ASSISTANT REGISTRAR